

National Company Law Tribunal

Allahabad Bench

CP NO. 105/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: MIS Piosoft Information Technology Pvt Ltd
SECTION OF THE COMPANIES ACT: U/S 252(3) of the companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
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1.

SAURABH SRIVASTAVA COMPANY PIOSORT

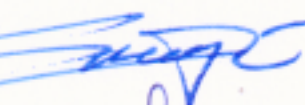

2.

SECRETARY (PETITIONER)

Monica
Nanda

PCS

Petitioner


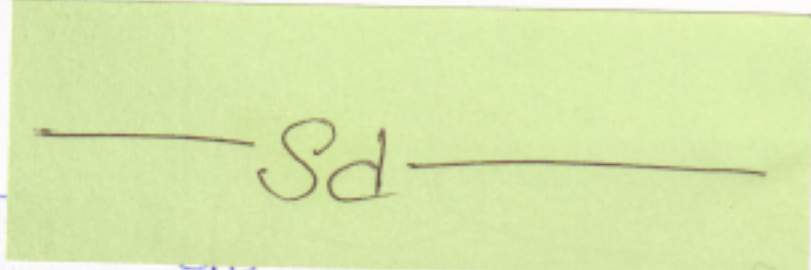
CP No. 105/2017.

Sh Saurabh Srivastava alongwith Ms. Monica Nanda PCS for the
petitioner. The registry is directed to make scrutiny of the present petition.

Meanwhile, a notice be issued to the respondent company as well as to
the Registrar of Company Kanpur, U.P. by inviting their reply/comments,
if any, on the present company petition. The petitioner counsel informs
such at this stage ^{Under 2} that a copy of the company petition has already been
served upon the Registrar of Company.

The matter be listed on 12 October, 2017

Dated: 11.09.2017



Shri H.P. Chaturvedi, Member (Judicial)

Typed by:
Mohd. Zaid